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Title: Issue regarding refusal of Visa to the UN investigation committee.

DR. M. THAMBIDURAI (KARUR): Madam, I will take only one minute to speak. ...(*Interruptions*)

**माननीय अध्यक्ष :** मैं एक-एक मिनट दोनों को देती हूँ, अभी फाइनेंशियल बिजनेस करना है, फिर शून्यकाल चलेगा, यह उसके बाद दोपहर को भी कर सकते हैं।

â€¦(व्यथान)

**माननीय अध्यक्ष :** आपको रिवचैस्ट करने की जरूरत नहीं है, मैं कुछ बोल रही हूँ। प्लीज, बैठिये।

DR. M. THAMBIDURAI : Madam, I will take only one minute to speak on this issue. The hon. Chief Minister of Tamil Nadu has raised concerns about the reports that India has refused visas to the UN Investigation Committee, which was setup to conduct investigations in India about the human rights violations against the ethnic Tamil minorities in Sri Lanka and the war crimes committed by Sri Lanka at the closing stages of the war in Sri Lanka.

A large number of Sri Lankan Tamil refugees are still living in Tamil Nadu. So, Tamil Nadu is definitely a place for the visiting team to probe the human rights violations. This would help them to conduct their investigation in a fair and just manner.

In this connection, our hon. Chief Minister had got four Resolutions passed in the Tamil Nadu Assembly requesting the Central Government to see that action is taken in this matter. We thought that the present NDA Government will come forward to the rescue of Tamil minorities in Tamil Nadu, but they are not even giving visas for the UN Committee to come over to investigate the matter. It is against the principles. I would request the Central Government to give visa, as our hon. Chief Minister of Tamil Nadu has requested, to this Committee to come over and investigate. Thank you very much, Madam.

**माननीय अध्यक्ष :** धर्मेन्द्र जी, आप बोलिये, लेकिन एक मिनट में बात समाप्त करें। इसका स्टेटमेंट हो चुका है।